

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT - IV**

**ITEM No.404**  
**IB/455/ND/2022**

**IN THE MATTER OF:**

M/s Kuber Enterprises, (Engineers &  
Constructors)

... Applicant

Versus

NBCC (India) Limited

... Respondent

**Order under Section 9 of IBC, 2016.**

**Order delivered on 02.12.2022**

**Coram:**

**MR. P.S.N. PRASAD,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Ashutosh Paliwal, Adv.

For the Respondent : Mr. Vikrant Pachnanda, Adv.

**ORDER**

Due to multiple Benches, there is paucity of time, the matter is adjourned to **11.01.2023**.



**Vishal Rana**  
**Court Officer**  
**Court IV**